

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.07.2026

ORDER NO. 104 of 2026

Hon'ble Officiating President, CESTAT is pleased to partially modify roster order no. 74 of 2026 for CESTAT, New Delhi on 20.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 20.07.2026 and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Officiating President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: ST/52447/2015 and ST/52121 & 52471/2018 M/s. Aired Engineers Pvt. Ltd. vs. Commissioner Service Tax, Delhi-III & Pr. Commissioner, , CGST & Central Excise, North Delhi ST/51374/2017 M/s. Iris Computers Ltd. vs. Commissioner of Service Tax Delhi-III

Note:

1. On this date, the DB matters may be heard after the hearing of Larger Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cesstat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, New Delhi / P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi / Bar Association, New Delhi / O/o Chief Commissioner (AR), New Delhi / Notice Board/Website/Guard File/Office Copy.


Deputy Registrar